NATIONAL COMPANY LAW TRIBUNAL CHANDIGARH BENCH, CHANDIGARH

CP NO. 23/73(4)/Chd/Hry/2017.

Prakash Chandra Singh ...Petitioners-Depositors

Vs.

SRS Limited, Faridabad. ...Respondent

Present: Mr. Shrey Goel, Advocate for Depositor-Applicant.

Mr. Anand Chhibbar, Senior Advocate with

Mr. Rakesh Kumar and Mr. Vaibhav Sahni, Advocates

for respondent.

Mr. Anil Kumar Jindal, Executive Director-cum-Managing Director and Mr.Sunil Jindal, the whole time Director of

Respondent company in person.

To be listed on 21.09.2017 along with CP No. 121/ND/2016

/ RT CP No.180/Chd/Hry/2017.

Sd/-

(Justice R.P. Nagrath) Member(Judicial)

September, 05 2017